

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

Pursuant to earlier order No. 1510-1590/Admn.-II/P&T/HQs/Delhi/2022 dated 06/01/2022 of this office, transfers in respect of Sh. Pramod Sharma, JA and Ms. Jyoti Arora, JA at S.No. 13 & 14 respectively in the even order, are hereby cancelled with immediate effect.

**GIRISH  
KATHPALIA**

Digitally signed by GIRISH  
KATHPALIA  
Date: 2022.01.11 16:57:32  
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(Girish Kathpalia)  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

2660 - 2672  
No. \_\_\_\_\_ Admn-II/P&T/HQs/Delhi/2022

Dated, Delhi the 12 JAN 2022

**Copy forwarded for information and necessary action to:**

1. The Ld. Principal District & Sessions Judges, RACC, Delhi
2. Ld. Officer-in-charges concerned.
3. The Personal Office of the Ld. Principal D&SJ, HQs.
4. The DDO, Accounts Branch, THC, Delhi
5. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. The officials concerned.

*Balbir Singh*  
(Balbir Singh Shalar) 11/1/22  
Administrative Officer (Judl.)  
Administration-II, Central  
Tis Hazari Courts, Delhi